Declaration of Assets and Liabilities

Year 2024 - 25

(10)	, LALJI KUMAR , s	n/daughter/wife of SURYADEO MOCHT	
	gedyears, belongin	g to BIHAR LEGISLATIVE ASSAMBL	
	service and presently working as OFFICE	FATTANDENT (GARDENER)	

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>
 (Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S)	Dependent-1	Dependant-2	Dependent-3
(i)	Cash	2,000	Name(S) RUBI DEVI	SUVIDHI KUMARI	KARTIK KRISHNA MURTI	KRITIKA
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	15,000	1,000	_		
(111)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)	-	-			
(vi)	Jewellery (give details of weight and value)	108				
(vii)	Other assets, such as values of claims / interests		1			_

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	nave to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			_	1 1 Miles 1 miles	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	The second secon				
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(îv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	-	-			

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	S.B.T	2,21,000/
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		_
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments	_	
	dealing with telephones		
	(e) dues to departments		and the second second
	dealing with government		
	transport (including aircraft and helicopters)		
	(f) Other dues, if any	_	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return		JWFPK 015R
	filed. Give also Permanent Account Number (PAN)]		And a state of the
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax (Only in case of proprietary business)		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No.	:-	110175365420
Gender	. ! *	M (M/F)
Date of Birth		15051986 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	;=	
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	PATNA
I hereby o		that the above details are true to the best of my

Signature Lola Grannes

Name of Employee: LALJI. KUMAR

Designation: OFFICE ATTANDAENT (GARDENI

Department: CARE TAKER SECTION

Note:

Place: PATNA ...

Date: 08/02/2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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